

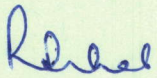
Form G (Revised)

INVITATION FOR EXPRESSION OF INTEREST FOR
SUPREME INFRASTRUCTURE BOT PRIVATE LIMITED

[Business of Civil Engineering along with Building of complete constructions or parts thereof]

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	Supreme Infrastructure BOT Private Limited CIN: U45202MH2009PTC191231
2.	Address of the registered office	4th Floor, CTS No. 16/4, Supreme House, Jain Mandir Road, Powai, Opp. IIT Main Gate, Mumbai-400076, Maharashtra, India,
3.	URL of Website	No Website of CD
4.	Details of Place where majority of Fixed Assets are located	Mumbai (Maharashtra)
5.	Installed capacity of main products/ services	business of Civil Engineering along with Building of complete constructions or parts thereof
6.	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2021-22 Quantity- Not Applicable Value- Total Revenue- Nil
7.	Number of employees/ Workmen	Nil- as on the date of CIRP
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	a. Last available financial statements (with schedules) of two years- Can be obtained by mailing at lihalaco@gmail.com and cirp.supremebot@gmail.com b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/U45202MH2009PTC191231
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at lihalaco@gmail.com ;
10.	Last date for receipt of expression of Interest	30 th November, 2024
11.	Date of issue of provisional list of prospective resolution applicants	04 th December, 2024
12.	Last date for submission of objections to provisional list	09 th December, 2024
13.	Date of issue of final list of prospective resolution applicants	10 th December, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 th December, 2024
15.	Last date for submission of resolution plans	10 th January, 2025
16.	Process email id to submit EOI	lihalaco@gmail.com; cirp.supremebot@gmail.com



Rajesh Lihala
Interim Resolution Professional of
Supreme Infrastructure BOT Private Limited
IBBI/IPA-001/IP-P00525/2017-2018/10950
AFA Valid till 31/12/2025
11, Crooked Lane, Kolkata 700 069

Date: 19th November, 2024
Place: Kolkata